



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.060/00794/2021**

**DATED THIS THE 18<sup>th</sup> DAY OF AUGUST, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Anju Goyal Sub-Post Master, Sirhind City, aged about 50 years, wife of Darvesh Goyal, resident of 858, Sodan Street, Ward No. 5, Sirhind City, District Fatehgarh Sahib. Group C.

....Applicant

(By Advocate Sh. Ishan Gupta – through video conference)

Vs.

1. Union of India through its Secretary, Ministry of Communication Department of Posts, Vigilance Petitions Division, New Delhi – 110001.

Email Id : [secretary-posts@indiapost.gov.in](mailto:secretary-posts@indiapost.gov.in)

2. Chief Post Master (General), Punjab Circle, Sector-17, Chandigarh – 160017. Email Id : [cpmq\\_pun@indiapost.gov.in](mailto:cpmq_pun@indiapost.gov.in)

3. Director Postal Service, Punjab Circle, Sector – 17, Chandigarh – 160017. Email Id : [dpshqpunjab@indiapost.gov.in](mailto:dpshqpunjab@indiapost.gov.in)

4. Senior Superintendent of Post Offices, Patiala Division, Patiala – 147001. Email Id : [dopatiala.pb@indiapost.gov.in](mailto:dopatiala.pb@indiapost.gov.in)



5. Post Master, Head Post Office, Rajpura – 140401. Email Id : [rajpuraho@indiapost.gov.in](mailto:rajpuraho@indiapost.gov.in)

.....Respondents

(By Advocate Sh. Sanjay Goyal – through video conference)

### **O R D E R (ORAL)**

#### **PER: SURESH KUMAR MONGA, MEMBER (J)**

1. At the very outset, Sh. Sanjay Goyal, learned Sr. Central Govt. Standing Counsel while producing a copy of the letter dated 17.08.2021 issued by Sr. Superintendent of Post Offices, Patiala Division, Patiala stated that in view of the said letter, nothing survives in the present original application.
2. A perusal of the letter dated 17.08.2021 as produced by Sh. Goyal reveals that after joining as Sub-Postmaster at Sirhind City, the applicant had moved an application dated 17.02.2020 mentioning therein the deplorable condition of her residential quarter. The said application was forwarded to ASP (Rajpura) to verify the condition of the quarter and after receiving the report, the case for repair of quarter was forwarded to Circle Office, Chandigarh. However, the deductions @Rs.10,000/-p.m. from the applicant's salary started w.e.f. May 2021. It has further been stated that now vide Circle Office, Chandigarh letter No.Bldg/5-15/6-2002 dated 16.08.2021, an approval has been received for dequarterisation of the said quarter w.e.f. 17.02.2020 till the repair work completes. After receiving the approval regarding dequarterisation, an amount of Rs.48,625/- deducted from the applicant's pay as house rent allowance has been refunded to her SBI Account No.2273988191 on 17.08.2021.



3. Issuance of the letter dated 17.08.2021 has not been disputed by learned counsel for the applicant.
4. In view of the above, nothing survives in the present original application and the same is disposed of as having been rendered infructuous.
5. However, there shall be no orders so as to costs.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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